

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017**

**AND**

**APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 OF 2018**

**Dated : 25<sup>th</sup> January, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017 &**

<b>Adani Transmission (India) Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Tushar Srivastava Ms. Saumya Singh
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Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishn for R-1
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**APPEAL NO. 260 OF 2016 & IA NOS. 06 & 902 OF 2018**

<b>Maharashtra Eastern Grid Power Transmission Co. Ltd.</b>	....	<b>Appellant(s)</b>
<b>Versus</b>		
<b>Maharashtra Electricity Regulatory Commission</b>	....	<b>Respondent(s)</b>

Counsel for the Appellant(s)	:	Mr. Hemant Singh Mr. Tushar Srivastava Ms. Saumya Singh
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Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishan for R-1
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**ORDER**

List these matters for hearing on **05.03.2019 (Specially fixed) at 2.30 p.m.**

**(S.D. Dubey)**  
**Technical Member**

**(Justice Manjula Chellur)**  
**Chairperson**

kt/pk